

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 08.05.2019 (WEDNESDAY)**

**Court II**  
**02: 00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Orders**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>                                     | <b>Counsel for Appellants</b>   | <b>Counsel for Respondents</b> |
|---------------|--|--|---------------------------------|--------------------------------|
| <b>1.</b>     | Contempt Case (AT) No. 10 of 2019 in Comp. App. (AT) No. 207 of 2017 | Belfin Spa & Ors.<br>Vs.<br>Jaimin Girish Patel & Ors.         | Jatin Zaveri                    |                                |
| <b>2.</b>     | I.A No. 1060 of 2019 in Comp. App. (AT) No. 207 of 2017              | Belfin Spa & Ors.<br>Vs.<br>Cima Shyam Springs Pvt. Ltd & Ors. | Armin Wandrewala<br>Akshay Vani | Garima Bajaj                   |

**By Order**  
**-sd/-**  
**Registrar**

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